

**In The Central Administrative Tribunal,
Jaipur Bench, Jaipur**

QA/TA/MP. No. 655 /199 in cot 693/93

All India Shiksha / Kancha Singh Cor
VERSUS

Date of Order	Orders
<u>29/12/93</u>	This is a MISC. Applicant, filed by Mr. P.V. Calla, Advocate in cot No. 693/93 for Permission to file joint Application. It is a DB Case, on scrutiny it has been found in order. So (J) DR (I)
<u>29/12/93</u>	Mr. P.V. Calla - Counsel for the applicant Register Put up in Court for admission on <u>Today</u> <u>29/12/93</u> <u>[Signature]</u> REGISTRAR C.A.T., JAIPUR <u>29.12.93</u> SK. P.V. Calla, counsel for the petitioners. M.P. for joining together is allowed and the same is disposed of accordingly. <u>[Signature]</u> (S.R. BHANSALI) M (J)

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